

DIVISION BENCH  
COURT - I

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/95(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	CENTRAL BANK OF INDIA LIMITED VS JAINCO AUTOMOTIVE PVT LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance via video conference/physically**

For the Financial Creditor

Ms. Anshumala Bansal, Adv.

For the Corporate Debtor

Mr. Dwaipayan Banerjee, Adv.

Mr. J. Roy, Adv.

Ms. Mahima Mukherjee, Adv.

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **13.08.2024**.

**Satyajit Roy  
(Court Officer)**